

February 1973 and in July 1975, to import Polyester Filament Yarn, subject to certain export obligations specially imposed on each occasion, against their initial/transferred licences requested Government that a similar consideration may be given in the current licensing period. Two other parties, who made similar requests, and were entitled to the same replenishment licence benefits, as M/s Fancy Corporation were M/s Reliance Textile Industries and M/s Vadial Embroidery Unit. The former became an Export House only in the licensing period 1976-77 while the latter had that status for some years like M/s Fancy Corporation. The aggregate value of the material sought to be imported by these three parties, against their transferred licences, was about Rs 173 crores. By Public Notice No 62/77 dated 22nd August 1977 they became eligible to get only Release Orders against their requests. These had to be presented to the canalising agency in accordance with the Import Trade Control Policy.

6 However as stated earlier every care has been taken to see that no person could make undue profits and that actual users can get their legitimate requirements at reasonable prices through the STC.

#### **Upgrading of Trivandrum Airport as International Airport**

2349 **SHRI GANGADHAR APPA BURANDE**  
**SHRI SURENDRA BIKRAM**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Government have received memorandum recently requesting to up-grade the Trivandrum Air Port as International Air Port,

(b) if so, what action has been taken by Government and the details thereof, and

(c) if no action has been taken, the reasons thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK)** (a) Yes Sir

(b) and (c) Trivandrum aerodrome is already catering for international flights. Indian Airlines are operating two international flights from Trivandrum to Male and Colombo. Direct flights from Trivandrum to Gulf countries have also been started by Air India effective 31st January 1978. Customs, Health and Immigration facilities are available at Trivandrum aerodrome. Government have plans to develop the aerodrome in the Five Year Plan (1978-83) to make it suitable for regular Boeing 707 and Airbus operations.

#### **Proposal to Decanalise more items of Foreign Trade**

2350 **SHRI PRADYUMNA BAL**  
Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state

(a) whether Government are considering any proposal to decanalise more items of foreign trade, and

(b) if so, the broad details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG)**

(a) and (b) The import policy for 1978-79 including canalisation policy, is under formulation and it would not be in public interest to disclose any details at this stage.